

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

112. I.A. 1570/2023

IA 5817/2023

In

C.P.(IB)-4108(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Cosmos Co-op bank ltd

Vs

Mirco Dynamics Pvt Ltd

**Appearance**

For Applicant : Adv. Dhruv Surana a/w. Adv. Chintan Bhuvra in both IAs

For Respondent: Adv. M.S. Bhardwaj

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1570/2023**

Ld. Counsel for the applicant submits that the rejoinder has been filed on 27.04.2024 but the same is not reflected on the DMS. The applicant is directed to remove the defect and ensure the same is reflected on the DMS. List this matter a/w. IA 5817/2023 on **04.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)